

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BUILDIRECT
TECHNOLOGIES INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	BUILDIRECT TECHNOLOGIES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06/02/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	ROC-Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2015PTC078755
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Smartworks Coworking Spaces Pvt Ltd, Block C, Global Technology Park, Marathahalli Outer Ring Rd Bangalore KA 560103
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	August 03, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Dilip Kumar Paramsal Unit F-5 & F-6, First Floor, Sampurna Chambers, No.13, Vasavi Temple Street, VV Puram, Bangalore-560004 dilip@pdka.in Ph.No. 9341218974
		Registration No: IBBI/PA001/IPPO0924/2017-2018/11531
8.	LAST DATE FOR SUBMISSION OF CLAIMS	September 01, 2020

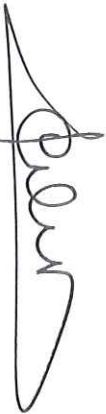
Notice is hereby given that the Buildirect Technologies India Private Limited has commenced voluntary liquidation on August 03, 2020



The stakeholder of Build Direct Technologies India Private Limited are hereby called upon to submit proof of their claims, on or before September 01, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: Dilip Kumar Parasmal

Date and Place: August 08, 2020, Bangalore